

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1522 of 2019

IN THE MATTER OF:

Allied Silica Ltd.

...Appellant

Versus

Tata Chemicals Ltd.

...Respondent

Present:

For Appellant :

**Mr. Bishwajit Bhattacharyya, Senior Advocate with
Mr. D. Sreenivasan and Mr. Ananda Selvam,
Advocates**

For Respondent :

**Mr. S. N. Mookherjee, Senior Advocate with
Mr. Nitesh Jain and Ms. Moulshree Shukla,
Advocates**

ORDER
(Through Virtual Mode)

18.06.2020 Heard Mr. Bishwajit Bhattacharyya, learned Senior Counsel representing the Appellant. Hearing of the Appellant stands concluded.

Heard Mr. S. N. Mookherjee, learned Senior Counsel representing the Respondent in part. Hearing remained inconclusive.

Mr. Mookherjee, learned Senior counsel wants to submit list of dates and compilation of judgments. He may file the same within one week with advance copy to Mr. Bishwajit Bhattacharyya, learned Senior Counsel for the Appellant.

List the matter for concluding the arguments on **30th June, 2020.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[V.P. Singh]
Member (Technical)

[Shreasha Merla]
Member (Technical)

/ns/gc/